

LIST OF CREDITORS OF HINDUSTAN PHOTO FILMS MFG CO LIMITED				
Summary - List of Creditors for claims as on February 28, 2022				
Updated for claims/additional information received				
SR. NO.	PARTICULARS	NO. OF PARTIES	(IN RUPEES)	
			AMOUNT CLAIMED BY CREDITORS	AMOUNT ADMITTED
I	FINANCIAL CREDITORS - FORM C			
(A)	FINANCIAL CREDITORS (CLAIMED IN FORM C)	13	3,68,50,24,94,792.00	2,01,01,92,32,763.00
	TOTAL I	13	3,68,50,24,94,792.00	2,01,01,92,32,763.00
II	OPERATIONAL CREDITORS - FORM B			
(A)	SUPPLIERS/RM SUPPLIERS/ OTHER SUPPLIERS/CONSULTANTS (CLAIMED IN FORM B)	1	7,90,90,000.00	-
	TOTAL II	1	7,90,90,000.00	-
III	WORKMEN/EMPLOYEES - FORM D			
(A)	EMPLOYEES (CLAIMED IN FORM D)		-	-
(B)	WORKMEN (CLAIMED IN FORM D)		-	-
	TOTAL III	0	-	-
IV	AUTHORITATIVE REPRESENTATIVE OF WORKMEN AND/OR EMPLOYEES-FORM E			
	TOTAL IV	0	-	-
V	OTHER STAKEHOLDERS (FORM F)			
	TOTAL V	0	-	-
	GRAND TOTAL (I+II+III+IV+V)	14	3,68,58,15,84,792	2,01,01,92,32,763

* **Notes:**

1 The claims received has been verified as on Insolvency Commencement Date of HINDUSTAN PHOTO FILMS MFG CO LIMITED ("Corporate Debtor") i.e. January 7, 2022 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP/RP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

2 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.